

TO KNOW THE STATUS OF CASE

- Please contact the concerned Advocate, appointed through High Court Legal Services Committee.
- From the website of Hon'ble High Court. Follow the steps below:
 - Open the internet browser on your computer/mobile:
 - Go to: www.highcourtchd.gov.in
 - Click the **"Case Information"** tab.
 - Go to: **"Case Status"** tab it will take you to the new page.
 - On the left side of screen under **"Case Search"** tab click **"Case No."** link.
 - Enter the information as under:
 - Select **"Case Type"** from the drop down list
 - Enter the **"Case Number"**
 - Select the **"Case Year"**
 - Click **"Search Case"** button
 - Click the **"Case ID"** to know the case status.